

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.293/2019 in
O.A. No.4109/2017**

New Delhi, this the 5th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Santosh Kumar Singh,
S/o Shri Yadubansh Singh,
R/o SF 38, Shastri Nagar, Ghaziabad,
Aged about 61 years,
Retired as Assistant Commissioner (Customs),
Customs Commissionerate Noida (Group 'A')
Presently in Delhi.

.. Petitioner

(By Advocate : Ms. Jasvinder Kaur)

Versus

Mr. Valte Vungzamuan,
Commissioner, Customs,
Customs Commissionerate Noida,
Concor Complex, P.O. Container Depot,
Greater Noida, G.B. Nagar-201311, U.P.

.. Respondent

(By Advocate : Shri Rajesh Katyal)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

This contempt case is filed alleging that the respondents did not implement the interim order dated 04.05.2018 passed by this Tribunal.

2. Learned counsel for the petitioner submits that in view of the developments, that have taken place after the Contempt Petition is filed, she is instructed not to press the Contempt Petition.

3. Accordingly, the Contempt Petition is closed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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